

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 07th February, 2025.

Memo No. GHCMC – 07/2024/ 57 The Hon'ble Gauhati High Court has been pleased to **exempt** the following Judicial Officers of Assam from attending the "**40 hours Mediation Training Programme**" to be organized by the Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at Judicial Academy, Assam from **10-02-2025 to 14-02-2025**.

Sl.No.	Name	Designation and Place of Posting
1	Sri Sujit Kumar Ghosh	Member, MACT, No.3, Kamrup(M)
2	Sri Rajib Kumar Kashyap	Judicial Magistrate, 1 st Class, Cachar, Silchar
3	Smt. Chayanika Hazarika	Civil Judge (Jr.Div.) cum- Judicial Magistrate, 1 st Class, Bajali, Pathsala

(The list of Officers hereinabove is not necessarily in order of Seniority)

By Order,
Sd/-
Kanchan Newar
Secretary,

Gauhati High Court Mediation Centre

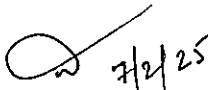
Memo No. GHCMC-07/2024/ 58-70

Date: 07/02/2025

Copy forward for information and necessary action to:

1. The L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information.
3. The Registrar (Admn./Vigilance/Judl.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
(Bajali/ Cachar/ Kamrup(M))
(He/She is requested to inform all the exempted Judicial Officers under his/her control about this Notification)
6. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court)
7. The Administrative Officer, Judicial Academy, Assam.
He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
8. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
9. The P.S. to the Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
10. The P.S. to the Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
11. The P.S. to the Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
12. The P.S. to the Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


Secretary,

Gauhati High Court Mediation Centre